

NO. NGT(PB)/DR/5/2018-19/252/233
National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg,
New Delhi

Date: 8th March, 2018

OFFICE ORDER

In exercise of the powers conferred under Rule 8, 9, 10, 15 & 16 of the National Green Tribunal (Practice and Procedure) Rules, 2011 framed under the National Green Tribunal Act, 2010, Shri Deepak Raikwar, Assistant Registrar is authorized as an officer for the purpose of receiving of the applications, appeals and transferred cases, receiving of the reply and documents filed by the Respondents, deciding the questions arising out of the scrutiny of the applications etc. and notification of Form IV for rectification of defects, if any until further orders.

Further, in absence of the above noted officer, Shri S.S. Mishra, Ld. Deputy Registrar, NGT is authorized to discharge the same function until further orders.

Shri R.K. Goel, Consultant (Judicial) and in his absence Shri B.B. Sharma, Assistant Registrar is authorized under Rule 28 and 29 of the rule referred above for issue and supply of certified copy and inspection of records. The matter relating to listing of cases shall be put up by the above mentioned officer in accordance with earlier order No. NGT(PB)/91/DR-PPS/2016/7/RG/24 dated 11.01.2016.

In case of any difficulty, the matter be placed before the Ld. Registrar General, Head of Office whose decision shall be final and binding.

The office order No. NGT/PB/(34)/2012-15 dated 23.03.2015 stand modified accordingly.

(Mukesh Kumar Gupta)

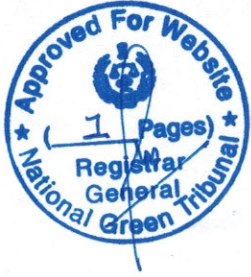
Registrar General and Head of Office

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1. PA to Hon'ble Judicial and Expert Members
2. PA to Ld. Registrar General
3. Ld. Registrar's of all Zonal Benches
(Bhopal/Chennai/Kolkata/Pune)
4. PA to Ld. Deputy Registrar
5. Assistant Registrar (Judicial/Filing)
6. Consultant (Judicial/Admn.)
7. NGT Bar Association, PB
8. Notice Board /Website, NGT for public information
9. Guard File

(Mukesh Kumar Gupta)

Registrar General and Head of Office



08 MAR 2018